

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3731
ANSWERED ON:12.08.2015
Assistance to Wakf Boards
Mondal Shri Sunil Kumar

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of assistance provided/ proposed to be provided to West Bengal Wakf Board, West Bengal Backward Classes and Minorities Finance Development Corporation and other institutions in West Bengal and other States during each of the last three years and the current year, State-wise;
- (b) whether the above institutions have sent any proposals for approval during the above period and if so, the details thereof along with the reaction of the Government thereon; and
- (c) the number of proposals approved and those still pending along with the reasons therefor and the time by which the approval to the pending proposals would be given?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)

(a) The details of assistance provided/proposed to be provided under various schemes of this Ministry and the organizations under its administrative control are as under:

i. National Minorities Development and Finance Corporation (NMDFC): NMDFC provides loans at concessional interest rates to eligible minorities, through State Channelising Agencies (SCAs) nominated by respective State Governments. West Bengal Minorities Development and Finance Corporation (WBMDFC) is the SCA of NMDFC in West Bengal. Funds disbursed to WBMDFC and other SCAs of NMDFC during the last three years and current year is placed at Annexure - I.

ii. Free Coaching and Allied Schemes: The funds under the Free Coaching and Allied Schemes programme flow to States/UTs. The programme is run by Private Coaching Institutes/NGOs/Govt. Institutions and funds are released to them directly. Details of funds released under Free Coaching and Allied Scheme for the candidates belonging to Minority communities for the last three years and the current year is placed at Annexure - II.

iii. Maulana Azad Education Foundation (MAEF): MAEF has also released funds amounting to Rs.15 lakh to an NGO of West Bengal in 2012-13.

iv. Waqf Boards Schemes: Grants-in-aid are provided to the State/UT Waqf Boards (SWBs) under the following three schemes:-

- (a) Computerisation of records of State Waqf Boards (Plan)
(b) Strengthening of State Waqf Boards (Plan)
(c) Grant-in-aid to Waqfs –Development of Urban Waqf Properties (Non-Plan)

The State/UT wise, scheme wise and year wise details of funds released to SWBs under above mentioned schemes during last three years and current year are placed at Annexure-III.

(b) and (c) The details of the proposals sent by the Institutions mentioned in (a) above for approval during the above mentioned period and the approval of this Ministry/Organizations under this Ministry scheme-wise is detailed as under:

i. NMDFC through SCAs: Based on the proposals received from WBMDFC, the following disbursement has been made to it by NMDFC during last 3 years and current year:

Year Amount disbursed (Rs. in crore)
2012-13 168.00
2013-14 130.00
2014-15 185.00
2015-16 (upto 31.7.2015) 75.00

The proposals received from WBMDFC have been approved and fund has already been released to the SCA by NMDFC.

ii. MAEF: 82 proposals for 2nd/subsequent installment from various States have been received by MAEF, on which the action is being taken up as per laid down procedure. The State-wise list of NGOs funded by MAEF is at Annexure-IV.

iii. Waqf Board Schemes: The details of proposals received from State/UT Waqf Boards and pending during last three years and current year are at Annexure-V.
